

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-15056-JK (LD) of 2024
DATED:- 27- 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 27.08.2024

No:- LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


27.08.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.15056-JK(LD) of 2024 dated 27.08.2024

S.No	Title of the Case	(OIC)
1	O.A. No. 234/2024 titled Ab Hamid Naikoo Versus Health and Medical Education Department.	Sh. Fayaz Ahmad Bhat, Administrative Officer, GMC-Srinagar
2	O.A 717/2020 titled Sunil Kumar Vs UT of J&K	Sh. Yoginder Bhat Administrative Officer, GMC Kathua
3	O.A 61/350/2020 titled Parvinder Singh & Ors VS UT of J&K	Dr. Surinder Kumar Atri Principal Government Medical College, Kathua
4	O.A No. 61/405/2020 titled Arjun Singh & Ors Vs UT of J&K	Dr. Surinder Kumar Atri Principal Government Medical College, Kathua
5	OA No. /2023 titled Ravinder Kumar Vs UT of Jk & Ors	Mr. Sumit Singh, Food Analyst
6	WP(C) No. 1828/2024- titled 'Prashant Balotra Vs U.T. of J&K & Ors	Smt. Rakhi Kaloo, Administrative Officer, Indira Gandhi Government Dental College, Jammu
7	CRM(M) No. 310/2024 titled Ali Mohammad Bhat & others V/S U.T. of J&K and another.	Mr. Yameen Ul Nabi, Designated Officer Food Safety, Srinagar

Jm

Reyazul